



DISTRICT LEGAL SERVICES AUTHORITY: CHARAIDEO

O/O the Deputy Commissioner, Dist: Charaideo, Sonari

Charaideo-782445

Ph. 03772-256079


E-Mail: dlsacharaide@gmail.com

ADVERTISEMENT

Dated: 17.7.2021

Applications are invited from the local residents in Standard Form as published in Assam Gazette in Part-IX along with two numbers of passport sized photographs and self-addressed stamped envelope, for selection of 7 (Seven) numbers of PLVS, who are willing to serve as Para Legal Volunteer at Charaideo district under District Legal Services Authority, Charaideo. The applicants should have the following qualifications to apply for the selection of Para Legal Volunteers-

1. He/She must be a citizen of India.
2. The applicants should have the capacity for over all comprehension and should have mindset to assist the needy in society coupled with the compassion, empathy and concern for the upliftment of marginalized and weaker sections of the society. They must have the unflinching commitment towards the cause which should be translated into the work they undertake. Persons having experience of social activities will be given preference.
3. Preferably the PLVs shall be selected, who do not look up to the income they derive from their services as PLV, but they should have a mind set up to assist the needy in the society.
4. The minimum age for the selection of Para Legal Volunteer should not be less than 21 years as on the date of advertisement.
5. The work of PLVs does not carry any salary, remuneration or wage except remuneration fixed by District Legal Services Authority, Charaideo from time to time, as per rules.
6. The filled up application should reach the **office of the Secretary, District Legal Services Authority, Charaideo, Ground Floor of O/o the Deputy Commissioner, Charaideo, P.O.- Sonari, Dist- Charaideo, PIN- 785640** on or before **30/07/2021**. The Applicants should submit their mobile/contact number in their application for further communications, if required.
7. Incomplete applications will be rejected without assigning any reason. No application will be entertained after the last date fixed.
8. The decisions of the selection Committee in short listing the number of candidate for interview and selection or PLV Shall be final. They will be selected as per relevant Scheme, in this regard.
9. Selected PLV shall be required to undergo training programme as per decision of the District Legal Services Authority, Charaideo.
10. In case of any objection regarding selection of PLV's the decision of Chairman, District Legal Services Authority, Charaideo shall be final and binding to all concerned.
11. List of shortlisted eligible candidates will be notified in the Official Notice Board as well as uploaded in the Official website of Charaideo District Judiciary, i.e. <https://districts.ecourts.gov.in/charaideo> for interview.
12. Canvassing directly or indirectly will disqualify the candidate.
13. No TA/DA will be provided for appearing in the interview.


Secretary
District Legal Services Authority
Charaideo (Assam)



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Memo No.DLSA/CHD/2021/609
Copy to:

Dated Charaideo the 17th July, 2021.

1. The Hon'ble District & Sessions Judge cum Chairman, District Legal Services Authority, Charaideo for favour of kind information.
2. The SDIPRO, Charaideo. He is requested for wide publicity of this notice.
3. System Officer, O/o the District & Sessions Judge, Sivasagar for uploading in the official website.
4. Notice Board, O/o the District & Sessions Judge, Charaideo, Chief Judicial Magistrate, Charaideo, DLSA, Charaideo, SDJM(M), Sonari and DC Office, Charaideo.

Secretary

District Legal Services Authority
Charaideo.

Secretary
District Legal Services Authority
Charaideo (Assam)